

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal NO. 152/252/ND/2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
10.01.2018**

NAME OF THE COMPANY: Entarchcon Infratech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Ashok Kumar Juneja, Mr. S. R. Arora and Ms. Ritika Shaw,
Advocates for the Petitioner

Mr. Manish Raj, Company Prosecutor, ROC, Delhi
Ms. Lakshmi Gurung, Standing Counsel, I.T. Dept.

ORDER

The reply of the ROC is not on record. An advance copy has been
received by the Ld. Counsel for the Respondent.

To come up on 11th January, 2018.

-S-d-1

**(Deepa Krishan)
Member (T)**

-S-d-1

**(Ina Malhotra)
Member (J)**